

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 13th Oct 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NOWSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 3 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
V.A. Ramalingam	Advocate			

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
A.M. Sreedharan (R2 to R4)	Advocate			

Office Notes**Through Video Conference****13th OCT 2020****ORDER****TCP/8/KOB/2019**

Learned counsel for the petitioner Shri V.A.Ramalingam as well as learned counsel for R2 to R4 Shri A.M.Sreedharan appeared through VC. This TCP/8/KOB/2019 will be heard after obtaining the forensic investigation report from the Forensic Laboratory. **List on 5.1.2020**

13/10

Sd/-

Ashok Kumar Borah
Member (Judicial)